## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 96/BB/ 2017	-	For filing objections	Rule-6 of IBC	Novum Structures India Pvt. Ltd. Vs Adarsh Realty and Hotels Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	12 RAJSHORM 9845922413	RESPONDENT!	Report
02	A Surely Group CPO Adarsha Really		a exercise

## <u>ORDER</u>

PCS for Petitioner is present. PCS for Respondent is also present. Reply filed on behalf of Corporate Debtor. For hearing and for settlement if any, list it on 28/11/2017.

Member (T)

Member (J)